

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.06.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)

### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 506 of 2022	Rolta India Ltd. Vs. Anant Sadekar & Ors.  <b>With</b>	Mahesh Agarwal	
2.	Comp. App. (AT) (Ins) No. 873 of 2021	Rolta Defence Technology Systems Pvt. Ltd. Vs. Jayesh Anant Bhusane  <b>With</b>	Mahesh Agarwal	Udaya Sankar
3.	Comp. App. (AT) (Ins) No. 874 of 2021	Rolta Bi & Big Data Analytics Pvt. Ltd. Vs. Rajesh Madhukar Sawant  <b>With</b>	Mahesh Agarwal	Udaya Sankar
4.	Comp. App. (AT) (Ins) No. 875 of 2021	Rolta India Ltd. Vs. Vipin Dayaram Yadav	Mahesh Agarwal	Udaya Sankar

### For Orders

5.	Comp. App. (AT) (Ins) No. 324 & 325 of 2022  <b>(With Defects)</b>	Jai Vardhman Khaniz Pvt. Ltd. & Ors. Vs. Hindustan Paper Corporation Through Liquidator & Ors.	Anand Verma	Rahul Sharma Jitender Ratta-R1 Sumant Batra ApoorvaChowdhury-R3 Pranay Agrawala-R6
6.	I.A. No. 1753 of 2022 in Comp. App. (AT) (Ins) No. 591 of 2022	Bharat Hydro Power Corporation Pvt. Ltd. Vs. Sachin Gopal Jathar Resolution Professional, Partner AAA Insolvency Professional LLP & Ors.	Pramod B. Agarwala	Shaunak Mitra Balwinder S Kalsi Siddharth Makkar-R1

### For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 608 of 2022	Dr. Amit Upadhyay Vs. Vijay Pitambar Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors.  <b>With</b>	Atul Sharma	
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8.	Comp. App. (AT) (Ins) No. 610 of 2022	Amit Upadhyay Vs. Vijay Pitamber Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors.	Atul Sharma	
9.	Comp. App. (AT) (Ins) No. 619 of 2022	Zoom Communications Pvt. Ltd. Vs. Par Excellence Real Estate Pvt. Ltd.	Nikhil Singhvi	
10.	Comp. App. (AT) (Ins) No. 622 of 2022	Sunil Kumar Agrawal Resolution Professional GSS Procon Pvt. Ltd. Vs. New Okhla Industrial Development Authority	Rakesh Kumar	
11.	Comp. App. (AT) (Ins) No. 626 of 2022	Homeland Heights Flat Owners Welfare Association Vs. H L Buildwell Pvt. Ltd. & Ors.	Manish Jain	
12.	Comp. App. (AT) (Ins) No. 641 of 2022	Tapan Kumar Agarwala & Anr. Vs. Khaitan Rice Mill Pvt. Ltd. & Anr.	Uday Gupta	Sanchari Chakraborty
13.	Comp. App. (AT) (Ins) No. 643 of 2022	Kiran Udyog Pvt. Ltd. Vs. Samyak Metals Pvt. Ltd.	Vishal Ganda	Kinshuk Chatterjee
14.	Comp. App. (AT) (Ins) No. 644 of 2022	Capt. Surinder Singh Grewal Vs. Aamby Valley Ltd.	Rajeev M. Roy	

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By order of Hon'ble Chairperson  
-sd/-  
Registrar